

PROGRAMME

*"Regulatory Mechanism and Dispute Resolution in
Telecom, Broadcasting & Cyber Sectors"*

On 17th February, 2024 at Gangtok

INAUGURAL SESSION	
09:30 am to 10:00 am	Registration
10:00 am to 10:02 am	National Anthem
10:02 am to 10:05 am	Lighting of Lamp
10:05 am to 10:10 am	Felicitation of the dignitaries
10:10 am to 10:20 am	Welcome & Introductory Address Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT
10:20 am to 10:35 am	Address by Guest of Honour Mr. Basava Prabhu S. Patil Advocate General, Government of Sikkim
10:35 am to 10:50 am	Address by Chief Guest Hon'ble Mr. Justice Biswanath Somadder Chief Justice, High Court of Sikkim
10:50 am to 11:00 am	Vote of thanks Mr. Manjul Bajpai, President, Telecom Lawyers' Association
11:00 am to 11:30 am	Tea Break
BUSINESS SESSION	
Moderator: Mr. Manjul Bajpai, President, Telecom Lawyers' Association	
11:35 am to 11:45 am	Presentation/talk by Mr. Yogendra Sharma, Secretary I.T., Government of Sikkim on "Cyber Fraud and how to safeguard against it."
11:45 am to 11:55 am	Presentation/talk by Mr. Zangpo Sherpa, Additional Advocate General, Government of Sikkim
11:55 am to 12:05 pm	Presentation/talk by Mr. Kazi Sangay Thupden, Advocate on "Linear and Non-linear Transmission in the context of OTTs and the jurisdiction of TDSAT"
12:05 pm to 12:15 pm	Presentation/talk by Mr. Tejveer Singh Bhatia, Advocate on "Telecommunications Act 2023 : Key Aspects"
12:15 pm to 12:25 pm	Presentation/talk by Ms. Payal Kakra, Advocate on "Promoting fairness and Efficiency in the Broadcasting Sector, recognizing TDSAT's contribution to a developing legal landscape"
12:25 pm to 12:35pm	Presentation/talk by Mr. Kunal Tandon, Advocate on "The Broadcasting Bill - key features and paradigm shift in the Broadcasting Sector"
12:35 pm to 12:45 pm	Presentation/talk by Mr. Vibhav Srivastava, Advocate on "Adjudication Mechanism under IT Act"
12:45 pm to 12:55 pm	Presentation/talk by Mr. Himanshu Dhawan, Advocate on "Cyber Crimes and Available Remedies"
12:55 pm to 01:10 pm	Interactive Session & Concluding Remarks
01:10 pm to 01:20 pm	Vote of thanks by Mr. Nasir Husain, Advocate
01:20 pm to 01:22 pm	National Anthem
01:22 pm onwards	Lunch